

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. CPC 55 of 97  
(OA 44 of 97)

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

KASHINATH POREY

VS

UNION OF INDIA & ORS.

For the applicant : Mr.B.C.Sinha, counsel


For the respondents: Ms.S.Ray, counsel

Heard on : 3.9.98

Order on : 3.9.98

O R D E R

Both sides present. The ld. counsel for the applicant submits that he does not want to pursue the case. Therefore the application is disposed of accordingly.

  
(D. PURKAYASTHA)  
MEMBER (J)